

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/725/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 6th February, 2020.

Sub: **Station leave Permission.**

Ref:- Letter No. **F.C. XII-1-2019/90/E dtd. 03.02.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the afternoon of 08.02.2020 till the morning of 10.02.2020, as prayed for. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/726/A, dated 6.2.2020

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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